

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO.** 119(ND)12  
**CA. NO.**

**CORAM:**

**PRESENT: SH. S.K. MOHAPATRA**  
**HON'BLE MEMBER (T)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.05.2017**

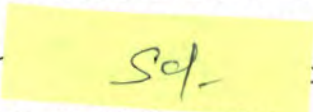
**NAME OF THE COMPANY:** M/s. Atul Nath & Anr. V/s. M/s. Ashok Manufacturing Co. Pvt. Ltd.

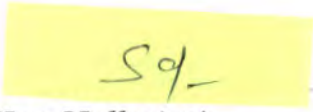
**SECTION OF THE COMPANIES ACT: 397/398**

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1)	KRISHNA KUMAR	(Advocate)	Respondent no 2	Kumar
2)	DEEPIKA KUMARI	(Advocate)		
3)	MR. KRISHNENDU DATTA	, Advocate	Respondent No 3	Prachi Johri
4)	MS. PRACHI JOHRI	, Advocate		

**ORDERS**

Arguments part heard. To come up for final disposal on 13<sup>th</sup> July, 2017. Written submissions be filed.

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**(S. K. Mohapatra)**  
**Member Technical**

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**(Ina Malhotra)**  
**Member Judicial**